

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

IA NO. 635 OF 2016
IN
APPEAL NO. 253 OF 2014

Dated: 2nd December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Reliance Gas Transportation Infrastructure Ltd. Appellant(s)
Vs.**

Petroleum & Natural Gas Regulatory Board Respondent

Petroleum & Natural Gas Regulatory BoardApplicant(s)

Counsel for the Appellant(s) : -

**Counsel for the Respondent/(s) : Ms. Sonali Malhotra
Applicant Mr. Sumit Kishore**

ORDER

IA NO. 635 OF 2016
(Appl. for extension of time)

Issue notice to the Appellant returnable on 16.12.2016.
Dasti, in addition, is permitted.

List the matter on **16.12.2016.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson